

OFFICE OF THE DISTRICT JUDGE OF PURULIA
ENGLISH DEPARTMENT

OFFICE ORDER No. 31 of 2020

In pursuance of the direction of the Hon'ble High Court, Calcutta vide Notification No. 1512-RG dated 08.04.2020, and in respect upon consideration of the prevailing situation the following office order is passed for the interest of the Public Service and for smooth functioning of the Administration of the Judgeship of Purulia at Raghunathpur Sub-Division for

This is in continuation with the previous order of this office bearing No. 28 of 2020 dated 09.04.2020

The Court shall hear only the application U/s 439 Cr.P.C as per the roster, mentioned below :

| Date | Presiding Officer | Names of the Staffs on duty |
|-------------------------------|---|--|
| 22.04.2020 & 28.04.2020 | Sri Chinmoy Chattopadhyay Additional District & Sessions Judge Raghunathpur | Sri Shyamal Mukhopadhyay, Stenographer; Sri Sushanta Chakraborty, Bench Clerk; Sri Purnendu Mahato, Additional Clerk, Sri Ram Bhoumik & Sri Sajal Nayak Peons |

The Judge-in-charge of Nazarat Department, Raghunathpur is requested to arrange accordingly in respect of the vehicles for the Judicial Officer and to deal with the other important matters, if any, during the above period.

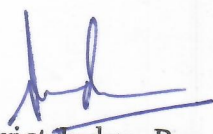
During the above period the suspension of normal Court and Office works shall be treated as 'Closure' as per Section 4 of the Limitation Act 1963

This order shall take effect immediately.

Inform all concerned accordingly.

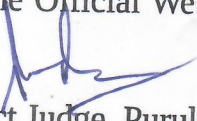
Purulia the 13th April, 2020

Memo. No. 662(IX) / 13.04.2020


District Judge, Purulia
(In charge)

Copy forwarded for information and necessary action to :

1. The Additional District & Sessions Judge , Raghunathpur.
- 2 The Additional Chief Judicial Magistrate, Raghunathpur.
3. The Additional Chief Judicial Magistrate- II, Raghunathpur.
4. The Judge-in-charge of Nazarat Department, Raghunathpur
5. The President, Bar Association, Purulia; he is requested to move only extremely urgent matters.
6. The President, Bar Association, Raghunathpur, he is requested to move only extremely urgent matters.
7. The District Magistrate, Purulia
8. The Superintendent, Purulia; he is requested to make necessary arrangement for maintaining Law & Order in the Court Premises
9. The System Officer, Purulia; he is requested to upload this order in the Official Website of this Judgeship.


District Judge, Purulia
(In charge)